

(b) if so, the details thereof, State-wise;

(c) whether Government intends to reimburse the losses incurred in disbursing the short-term loan to farmers on concessional rates from short-term cooperative credit structure; and

(d) if so, the amount thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) to (d) Information is being collected and will be laid on the Table of the House.

Irregularities in loan waiver scheme

486. SHRI NARESH AGRAWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there have been instances of irregularities in the farmers' loan waiver scheme;

(b) if so, the steps Government has taken to address the issue to ensure that farmers get the benefit; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) to (c) Information is being collected and will be laid on the Table of the House.

Setting up of Progeny Testing Centres and Strengthening of Semen Stations

487. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Progeny Testing Centres and Strengthening of Semen Stations have been set up in Maharashtra under central funding for dairy development in the State;

(b) if so, the details thereof, district-wise;

(c) whether Government proposes to increase the number of such Centres and Stations in the State; and

(d) if so, the details thereof and if not, the reasons therefor?